the aircraft is subjected to maintenance check as per the stipulated schedule of inspection, during the night stops at the main base station.

Ceiling on Bank Deposits

*319. SHRI U. R. KRISHNAN: Will the Minister of FINANCE be pleased to state:

(a) whether there is any proposal under Government's consideration to fix a ceiling for deposits by the nationalised banks; and

(b) if so, what are the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ZULFIQUARULLAH): (a) There is no proposal under Government's consideration to fix a ceiling on the deposits of the nationalised banks.

(b) Does not arise.

Airlinkius of the State Capitals

*320. SHRI GIAN CHAND TOTU: SHRI PRAKASH MEH-ROTRA: SHRI KRISHNA NAND JOSHI;

Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether there is any proposal to connect all the State capitals by air; md

(b) if so, what are the details in ;his regard?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI PURUSHOTTAM KAUSHIK): (a) ind (b) State Capitals of Himachal Pradesh, Meghalaya, Nagaland, Sikkim, Arunachal Pradesh, Laksha-Jweep Mizoram, Pondicherry and Dadra Nagar Haveli are not connected by air at present. Indian Airlines las no proposal presently to link the ibove State Capitals by air.

An Expert Committee on the operation of third level air services has recommended that 50 new population centres should be linked by air by a system of third level air services in the first phase. Th recommendations of the Committee are presently under examination of Government. The 5P centres recommended by the Com, mittee include inter-alia the Bt*t< Capitals of Himachal Pradesh, Meghalaya, Sikkim^ Arunachal Pradesh, Mizoram and Pondicherry, presently not covered by the network of Indian Airlines.

Voluntary disclosure of unaccounted money

1460. SHRI R. R. MORARKA: Will the Minister of FINANCE he pleased to state:

(a) whether any Government servant disclosed any hidden income or wealth under the Voluntary Disclosure Scheme in 1975;

(b) if so, what is the number of Government servants who made such disclosures; and

(c) what is the total amount of wealth and income disclosed?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ZULFIQUARULLAH): (a) to (c) The declarations regarding the disclosure under section 3(1) do not show nature the trade, profession or nature of employment of the declarant. It is, therefore, not possible to furnish the requisite information for section 3(1) declarations.

Infomation contained in declarations under section 14(1) and 15(1) is taken into account for the purposes of determination of total income/net wealth under the provisions of the Income-tax Act/Wealth-tax Act. The requisite information is being collected so are as these declarations are concerned, and will be laid on the Table of the House.

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Help to y«un_{ff} unemployed by Banks

1461. SHRI VIREN J. SHAH: Will the Minister of FINANCE be pleased to state:

(a) whether any target has been fixed for individual banks/branches regarding help to young unemployed persons every year; and

(b) if not, what are the reas-ons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ZULFIQU/HULLAH): (a) and (b) Reserve Bank of India in its guidelines issued on the 12th December, 1978 has urged the banks *to* aim, on an aggregate annual basis, at provid. ing credit to at least two additional borrowers per branch per month.

Premium rates of L.I.C.

1462. SHRI VIREN J. SHAH: Will the Minister of FINANCE be pleased to state:

(a) when were the existing tariff for policy holders framed by the Life Insurance Corporation;

(b) whether any change in the premium rates is envisaged at present; and

(c) if not, what are the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ZULFIQUARULLAH): (a) On the nationalisation of life insurance business in 1956, it was decided to adopt for future new business the premium rates of the Oriental Government Security Life Assurance Co. Ltd., after reducing them by rupee one per thousand sum assured or 5 per cent of the premium, whichever was lower. Since then there has been no change in the premium rates of the Life Insurance Corporation under the with-profit plans. However, premium rates under several "without-profit"

plans of the Corporation have been reduced from time to time since 1970.

(b) and (c) Recently, the Life In. surance Corporation has appointed a Committee of Actuaries to examine the premium rates currently offered by it. The Committee would consider whether any revision of premiums is called for and, if so, advise on the premium bases and the consequential measures to be taken to ensure equity among policy holders.

Soft loan scheme

1463. SHRI VIREN J. SHAH: Will the Minister of FINANCE b_e pleased to state:

(a) whether it is a fact that the soft loan schemes coverage of industries is being widened; and

(b) if so, what are the details in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ZULFIQUARULLAH): (a) No, Sir.

Ob) Does not arise.

Actuarial science and the actuaries

1464. SHRI R. R. MORARKA: Will the Minister of FINANCE be pleased to state:

(a) the total number of actuaries in India today;

(b) whether it is a fact that their number is declining year after year;

(c) if so, what steps Government are taking to give incentive to the study of this actuarial science; and

(d) what is the number of colleges or institutions where this subject is taught?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ZULFIQUARULLAH): (a) and (b) Government i_s not compiling statistics | of actuaries in India. However, the I number of actuaries with Indian